

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 2202
(TO BE ANSWERED ON 20.12.2022)

GUIDELINES FOR UPLINKING AND DOWNLINKING OF TELEVISION CHANNELS

2202. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the Government has approved 'Guidelines for Uplinking and Downlinking of Television Channels in the country, 2022';
- b) if so, the details and salient features thereof;
- c) whether it will be obligatory for channels to telecast content in public and national interest under the said guidelines;
- d) if so, the details and motives thereof indicating theme of content to be telecast; and;
- e) the time by which the said provision is likely to be implemented?

ANSWER

**THE MINISTER OF INFORMATION & BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}**

(a) & (b): Yes. Ministry of Information & Broadcasting has issued Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022 which is available in the website of this Ministry <https://mib.gov.in/broadcasting/broadcasting-codes-guidelines-and-policies> .

(c) : The Clause 35 of the Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022 provides that a company/LLP having permission under these guidelines for uplinking a channel and its downlinking in India may undertake public service broadcasting for a minimum period of 30 minutes in a day on themes of national importance and of social relevance.

(d) : A company/LLP having permission under these guidelines for uplinking a channel and its downlinking in India (other than foreign channels only downlinked in India) may undertake public service broadcasting for a minimum period of 30 minutes in a day on themes of national importance and of social relevance, including the following, namely —

- (i) education and spread of literacy;
- (ii) agriculture and rural development;
- (iii) health and family welfare;
- (iv) science and technology;
- (v) welfare of women;
- (vi) welfare of the weaker sections of the society;
- (vii) protection of environment and of cultural heritage; and
- (viii) national integration

The objective of this process is to spread greater awareness on the themes of national importance and of social relevance under obligation of public service broadcasting.

The above list is not exhaustive and other themes which are of national importance and of social relevance may also qualify for being accounted under Obligation for Public Service Broadcasting.

(e) : The Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022 has come into effect from 09.11.2022. Rounds of consultation have been carried out with the broadcasters and their associations for implementation of the Public Service Broadcasting Obligation.
